

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2015**  
**APPEAL NO. 213 OF 2015**  
**AND**  
**APPEAL NO. 206 OF 2014**

**Dated: 26<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**West Bengal State Electricity Distribution Co. Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Ms. Mazag Andrabi  
Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai  
Mr. Mohit Rai for R.1

Mr. Gaurv Kumar for R.2

**ORDER**

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list these matters for hearing on **6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> August, 2018.**

**(Justice N. K. Patil)  
Judicial Member**

ts/tpd

**(I. J. Kapoor)  
Technical Member**